

SHRI VISHWANATH PRATAP SINGH: Sir, in the statement, it has been stated that the Corporation since its inception has so far sanctioned three schemes of Uttar Pradesh and that these schemes will be completed in three to five years. The Statement does not show the starting time of each of the schemes. From this statement we cannot make out the starting time and completion period.

Further, the hon. Minister was pleased to mention that three schemes have been sanctioned. But, we cannot make out the target dates of each of the schemes. I want to know from the hon. Minister the target dates for completion of each of the schemes mentioned in the statement laid on the Table of the House.

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): The Rural Electrification Schemes are to be completed in three to five years' time. The finance can be given earlier if there is good progress. They should be completed within the time prescribed. So far as the schemes relating to Allahabad District are concerned, if the hon. Member is interested, I can give him the details such as the number of villages included in each scheme etc.

SHRI VISHWANATH PRATAP SINGH: I thank the Minister for his assurance to give me the details of the schemes. I would like to know whether the two mini rural electrification schemes of Sornam Tehsil of Rs. 10 lakhs each would be taken up by the State Electricity Board because U.P. is now under the President's Rule.

MR. SPEAKER: Ask your question. I think there is no question involved.

SHRIMATI T. LAKSHMIKANTHAMMA: We want to have the answer for these two projects. Why the hon. Member mentioned these is that U.P. is now under President's Rule. And so he wants an answer.

MR. SPEAKER: He has already answered it. Perhaps you might not have been attentive.

SHRI VISHWANATH PRATAP SINGH: The answer given is about the Central Electrification Corporation and not about the State Electricity Board. We expect an answer for the schemes under consideration of the State Electricity Board. And so my question is relevant.

MR. SPEAKER: Your question was about Allahabad District and he has replied that.

SHRI VISHWANATH PRATAP SINGH: The question is also relating to the State Electricity Board. That has not been answered. The Rural Electrification Corporation which has been set up in the centre provides financial assistance to the State Electricity Board for the implementation of rural Electrification Scheme. The report says further that no other scheme relating to Allahabad is pending consideration with the Rural Electrification Corporation. But it does not mention about the State Electricity Board. Since UP is under President's rule, we are entitled to ask this question.

DR. K. L. RAO: The State Electricity Board has no proposals to undertake any rural electrification in that district.

MR. SPEAKER: It would have been much better if it had been left vague, but now the hon. Member has got a complete denial of it.

Expenditure incurred on Irrigation facilities in Dadra and Nagar Haveli during Fourth Plan

***466. SHRI RAMUBHAI PATEL:** Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the amount earmarked by Government for providing irrigation facilities in Dadra and Nagar Haveli during the Fourth Five Year Plan; and

(b) the total amount spent so far?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOBIND VERMA): (a) and (b). A statement is laid on the Table of the House.

Statement

(a) and (b). At the time of the formulation of the Fourth Plan, no major or medium irrigation project had been contemplated in Dadra and Nagar Haveli; and no provision was therefore made in this sector in the Fourth Plan of the Union Territory.

Later on, the Government of Gujarat sent up proposals for the Damanganga Project under which irrigation is proposed for an area of 6880 hectares in Dadra and Nagar Haveli. The project was approved in December, 1972 and is being constructed by the Government of Gujarat. Rs. 2 lakhs was provided in the Annual Plans towards meeting the share cost of the Union Territory.

In the minor irrigation programme, administered by the Ministry of Agriculture, a provision of Rs. 12 lakhs was made in the Fourth Plan for Dadra and Nagar Haveli. Against this an amount of Rs. 8.04 lakhs was incurred by the end of 1972-73. The anticipated expenditure in 1973-74 is Rs. 5.90 lakhs.

श्री रामभाई पटेल : क्या दादरा नगर हवेली में कोई पाताल कुवां बनाने की योजना है ? यदि है तो वह कब शुरू होगी ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): Under minor irrigation schemes, some proposals have been made. The question regarding the number of tube-wells to be sunk has to be addressed to the Ministry of Agriculture. We in the Irrigation Ministry are only concerned with major and medium irrigation projects and the answer that I have given relates to major irrigation projects like the Damanganga project,

SHRI P. G. MAVALANKAR: Apart from the schemes sent by the Government of Gujarat for which Central assistance was given, may I know whether the Central Government themselves have any plans for giving further facilities in terms of providing irrigation water or tube-well water facilities for the Centrally administered area of Dadra and Nagar Haveli?

DR. K. L. RAO. I have mentioned in the answer that for the Dadra and Nagar Haveli area, the Damanganga project has been sanctioned. The benefits from the project cover the Gujarat area also but Nagar Haveli being very near the site of the project or the site of the dam, it will be the first area to be benefited. Apart from this, there is no other major irrigation project.

श्रीषधियों का प्रायास

*467. श्री चन्नाह प्रधान: क्या पेट्रोलियम और रसायन मंत्री यह बताने कि कृपा करेंगे कि:

(क) भारत ने गत दो वर्षों में कितनी विदेशी मुद्रा की श्रीषधियों का प्रायास किया और

(ख) विदेशी श्रीषधियों का प्रायास कब तक बन्द करने की स्थिति में होगा ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) The total value of drugs and pharmaceuticals including drug intermediates imported during the last two years have been as follows:

1971-72	Rs. 35.09 crores
1972-73	Rs. 30.89 crores

(b) In the drugs and pharmaceuticals industry, which is highly technology-oriented, it is extremely difficult for any country to become self sufficient, particularly because of the